109

Universities without Vice-Chancellors

2800 PROF. VIJAY KUMAR MAL-HOTRA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether there are many Universities in the country as present functioning with-out Vice-Chancellors for a number of months:
 - (b) if so, the details of such universities;
- (c) the reasons for not positioning the Vice-Chancellors therein; and
 - (d) the steps taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF FDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) to (d) Vice-Chancellors of State Universities are appointed by their respective State Governments in accordance with the provisions in the Acts and Statutes of the concerned universities. Vice-Chancellors of Central Universities are appointed by the Visitor as per the provisions in the Acts and Statutes of these Universities.

In so far as Central Universities are concerned, the Vice-Chancellors of Aligarh Muslim University and Delhi University submitted their resignations sometime back. Necessary action has been in tiated by the Government to appoint Vice-Chancellors of these universities.

Indira Gandhi Indoor Stadium

2801. PROF. VIJAY KUMAR MAL-HOTRA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Indira Gandhi Indoor Stadium which was constructed in 1982 for Asian Games in Delhi has been diclared dangerous;
- (b) if so, whether any investigation has been made to find out the reasons therefor;
- (c) if so, the details thereof and the action taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) (SHRI MUKUL WASNIK): (a) No. Sir.

(b) and (c) Do not arise.

"राष्ट्रीय महिला निधि" के अन्तर्गत में उत्लब्ध कराये गये ऋण

2802. श्री गोपाल सिंह जी० सोलंकी : क्या मानव संसाधन विकास मंधी यह बताने की कृपा करेंगे कि:

(क) केंद्रीय सेरॅकार ने वर्ष 1991-92. 1992-93 और 1993-94 के दौरान गजरात के जिले-बार कितने गैर-सरकारी संगठनों/महिला विकास निगमों को "राष्ट्रीय महिला निधि" के अन्तर्गत ऋण उपलब्ध करवाया है;

to Questions

- (ख) इन संगठनों द्वारा इस ऋण को किस तरह से व्यय किया जाता है; और
- (ग) इस योजना से प्रत्येक जिले में कितनी महिलाएं लाभान्वित हुई है ?

मानव संसाधन विकास मंत्रालय (महिला और बाल विकास विकाग) में राज्य मंत्री (श्रीमती बासव राजस्वरी): (क) से (ग) राष्ट्रीय महिला कोष ने नवम्बर, 1993 से ऋण देना शुरू कर दिया था। तब से इसने गुजरात में स्थित किसी भी संगठन को ऋण नही दिया है।

Annual Report of National Commission for Women

2803. SHRIMATI CHANDRIKA ABHI-NANDAN JAIN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the National Commission for Women (NCW) has yet to present its first annual report;
 - (b) if so, the reasons for the delay:
- (c) whether Women's organisations and Voluntary groups are thoroughly dis-illus oned at present with the performance of the NCW;
- (d) the expenditure incurred on this commission since its inception till date;
- (2) whether the commission is being ignored in the preparation of India's paper for next years' women conference in Beijing;
 - (f) if so, the reasons thereof; and
- (g) the steps/measures being taken make the National Commission for Women more effective?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (SMT. BASAVA RAJESWARI): (a) and (b) Section 13 of the National Commission for Women Act, 1990 provides for laying of Annual Report and Annual Accounts of the National Commission for Women in the Parliament. However, the National Commission for Women which was set up on 31-1-1992 could not submit its Annual Report for 1992-93 to the Government since (a) it took time to priortise its activities in the first year of operation 1992-93, and (b) the National Commission